

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 117  
689/2016

**IN THE MATTER OF:**

EMAAR Developers Ltd  
and  
EMAAR MGF Land Ltd.

... Applicant/Petitioner

**Order under Section 230-232.**

**Order delivered on 18.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Manisha Chaudhary, Mr. Mansumyer Singh,  
Mr. Aditya Bisht, Advs.  
For the RD/OL : Mr. Shankari Mishra, Advocate

**ORDER**

List for further consideration on 14.01.2021 & 15.01.2021.

Sd/-

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

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Sd/-

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)